

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 452(ND)/2017

CORAM:

PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
24.01.2020

NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. JV Strips Ltd.  
&Ors.

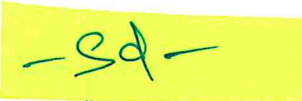
SECTION: 9 of IBC, 2016

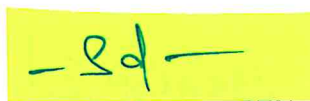
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Nazia Parveen, Advocate for Financial Creditor  
Mr. Pankaj Bhagat, Advocate for the Respondent

**ORDER**

No time left. Renotify this case on 6<sup>th</sup> February 2020.

  
(L. N. Gupta)  
Member (T)

  
(Ina Malhotra)  
Member (J)